

HIGH COURT OF ORISSA: CUTTACK

ADVERTISEMENT NO. 2 of 2016

1. Applications in prescribed format are invited from the Judicial Officers who have completed five years of service as **on the date of advertisement** in the Cadre of Senior Civil Judge for filling up of vacancies in the Cadre of District Judge on the basis of merit through Limited Competitive Examination, for the year 2016.

2. **LAST DATE FOR RECEIPT OF APPLICATION: = 21.10.2016**

3. **ELIGIBILITY:**

An Officer in the Cadre of Senior Civil Judge who has completed five years of qualifying service as **on the date of advertisement** is eligible to apply for filling up of vacancies in the Cadre of District Judge on the basis of merit through Limited Competitive Examination, 2016.

4. **SCALE OF PAY:** Rs. 51,550-1230-58,930-1380-63,070/- with usual DA and other allowances as admissible from time to time.

5. **NO. OF VACANCIES:** 9 (Nine)

6. **PERIOD OF TRAINING & PROBATION:**

Every candidate recruited as District Judge by Limited Competitive Examination shall undergo a course of training under Rule-30-A and all these appointments shall be on probation under Rule- 33 of OSJS & OJS Rules, 2007, as amended in the year 2013.

7. **EXAMINATION:**

(1) **There shall be a written examination consisting of two papers carrying 75 marks each having duration of two hours.**

PAPER-I: Code of Civil Procedure –25 Marks, Personal Law -25 Marks, Transfer of Property Act, Specific Relief Act, Limitation Act, Law of Contract, Orissa Consolidation of Holdings and Prevention of Fragmentation of Land Act, O.E.A. Act, Orissa Land Reforms Act and Law of Motor Accident Claim – 25 Marks.

PAPER-II Code of Criminal Procedure – 20 Marks, Indian Penal Code - 20 Marks, Indian Evidence Act - 20 Marks, N.D.P.S. Act, Prevention of Food Adulteration Act, Prevention of Corruption Act, Essential Commodities Act, Environment Protection Act, Water (Prevention and Control of Pollution) Act & Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 - 15 Marks.

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